

## Government of Jammu and Kashmir, Home Department, Civil Secretariat Srinagar/Jammu.

## Notification

## Srinagar, the 30 October, 2019.

SROA63.-Whereas, immovable property comprising of land measuring 66 & 04 Marlas situated at village Channi Dewanu, Tehsil Khour, District is required by the Union Government in connection with the purpose of the many and

Whereas, a requisition in this behalf has been received by the State

Now, therefore, the Government in exercise of powers conferred by section 21 the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property 1968, (Act No. XXXXV of 1968), hereby notifies that the aforesaid immovable merty be requisitioned.

## Schedule

S.No	Khasra No.	Total Land	
		Kanals	Marlas
1.	304	04	01
2.	305	00	09
3.	306	00	18
4.	307	01	15
5.	308	00 .	16
6.	288	01	14
7.	538	00	02
8.	289	07	16
9.	539	06	11
10	315	01	14
11.	316	02	08
12.	313	01	16
13.	311	01	06
	310	00	00
14.	V-N	08	15
15.	317	00	



16.	295	01	1 00
17.	291	00	00
18.	296		02
		00	05
19.	300	00	13
20.	303	02	01
21.	314	00	02
22.	552	00	15
23.	299	00	01
24.	340	04	12
25.	542	05	01
26.	274	02	01
27.	277	02	17
28.	276	03	11
29.	275	05	11
30.	363	01	02
31.	339	00	18
32.	352	00	15
	Total	66	04

By Order of the Government of Jammu and Kashmir.

Sd/-(Shaleen Kabra) IAS

Principal Secretary to the Government.

Home/Land-Acq/94/2019

Dated.30.10.2019.

my to the:-

l Principal Secretary to the Hon'ble Governor.

L Secretary to the Government, Revenue Department.

1. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs ((w.7.s.c).

Director, Archaeology, Archives and Museums, J&K.

Special Secretary to the Chief Secretary J&K.

Deputy Commissioner, Jammu.

Pvt. Secretary to the Principal Secretary (Home) Department.

In-Charge Website, Home Department

Stock file.

Principal Director Defence Estates, Northern Command, Satwari, J&K, Jammu.

Defence Estate Officer, Jammu Circle, Jammu Cantt-180003

(Rashid Raina) KAS

Under Secretary to the Government.